NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

$\underline{\mathbf{2}^{\mathrm{nd}}\mathrm{FLOOR},\mathrm{M.T.N.L}\;\mathrm{BUILDING},\mathrm{NEAR}\;\mathrm{SCOPE}\;\mathrm{COMPLEX},\mathrm{CGO}\;\mathrm{COMPLEX},\mathrm{NEW}\;\mathrm{DELHI}}$

DAILY CAUSE LIST DATED 17.09.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5619 of 2025 in Comp. App. (AT) (Ins) No of 2025	Smita Gupta Vs. Markand Adhikari	Akarsh Mathur
2.	I.A. No. 5620 of 2025 in Comp. App. (AT) (Ins) No of 2025	Manish Dawda Vs. Hitesh Hasmukhlal Damania Nikita Hitesh Damania	Nikhil Kumar Jha

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By order -sd/-

Assistant Registrar